

**Women skilled under DAY-NULM**

488. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of urban women who have been organized in Self-Help Groups since 2015, city and State-wise;

(b) the details of people, specially women, who have been skilled and trained under the Deen Dayal Antyodaya Yojana – National Urban Livelihood Mission (DAY-NULM) since the commencement of scheme; and

(c) the number of skilled trainees who have been placed or hired for a job?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Ministry of Housing and Urban Affairs is implementing Deendayal Antyodaya Yojana – National Urban Livelihood Mission (DAY-NULM), since 2014, to reduce poverty and vulnerability of urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities. The Mission, also, aims at building strong grass root level institutions of the urban poor into Self-Help Groups (SHGs) and their federations under Social Mobilization and Institutional Development (SM&ID) component. The State-wise details of number of urban women organised in SHGs since 2015-16 are given in the Statement-I (*See below*).

(b) to (c) Since 2014-15, the number of urban poor skill trained and certified and placed are 8,79,767 and 4,71,846, respectively. Out of these, 5,36,635 are skill trained and certified women and 2,19,318 women have been given placement, as per details given in the Statement-II.

***Statement-I***

*State-wise details of women organised into Self Help Groups (SHGs) under SM&ID Component of DAY-NULM, since 2015-16*

Sl.No.	States/UTs	2015-16	2016-17	2017-18	2018-19	Cumulative
1.	Andaman and Nicobar Islands	0	0	0	0	0
2.	Andhra Pradesh	38527	45521	45217	33622	162887
3.	Arunachal Pradesh	0	1310	0	0	1310
4.	Assam	0	22758	16943	12863	52564

Sl.No.	States/UTs	2015-16	2016-17	2017-18	2018-19	Cumulative
5.	Bihar	32128	31189	21850	31334	116501
6.	Chandigarh	571	850	711	0	2132
7.	Chhattisgarh	79194	82981	57562	22471	242208
8.	Goa	0	0	0	0	0
9.	Gujarat	6501	36484	29880	11374	84239
10.	Haryana	359	1149	9118	480	11106
11.	Himachal Pradesh	1866	1778	2735	1494	7873
12.	Jammu and Kashmir	2587	1673	3776	1210	9246
13.	Jharkhand	0	0	4558	4586	9144
14.	Karnataka	16502	51330	31747	0	99579
15.	Kerala	9894	41262	44544	10234	105934
16.	Madhya Pradesh	30366	25924	73840	5679	135809
17.	Maharashtra	27514	58447	105667	72661	264289
18.	Manipur	7062	1818	8406	1120	18406
19.	Meghalaya	12	1021	1473	0	2506
20.	Mizoram	7160	1157	607	0	8924
21.	Nagaland	2360	1750	2167	0	6277
22.	NCT of Delhi	0	0	0	0	0
23.	Odisha	10487	110625	72238	7787	201137
24.	Puducherry	0	0	0	0	0
25.	Punjab	7067	19737	15228	3917	45949
26.	Rajasthan	32267	34904	20985	0	88156
27.	Sikkim	0	0	304	0	304
28.	Tamil Nadu	76569	0	116857	17893	211319
29.	Telangana	14434	42815	27793	2853	87895
30.	Tripura	0	4830	108	0	4938
31.	Uttar Pradesh	107780	64850	80987	16829	270446
32.	Uttarakhand	320	3334	2644	1272	7570
33.	West Bengal	49316	89710	143742	41953	324721
TOTAL		560843	779207	941687	301632	2583369

**Statement-II**

*State-wise details of member of urban poor and women beneficiaries skill trained, certified and placed under SM&ID Component of DAY-NULM*

Sl. No.	States/UTs	Urban Poor		Women Beneficiaries	
		Trained and Certified	Placed	Trained and Certified	Placed
1	2	3	4	5	6
1.	Andhra Pradesh	131976	90338	64451	55992
2.	Arunachal Pradesh	789	410	1411	81
3.	Assam	10891	1838	3480	0
4.	Bihar	11784	2166	8468	830
5.	Chhattisgarh	44937	20177	24264	11440
6.	Goa	3225	1820	2565	432
7.	Gujarat	31339	19515	28615	10058
8.	Haryana	5629	1523	6150	0
9.	Himachal Pradesh	1848	531	1246	171
10.	Jammu and Kashmir	718	339	264	163
11.	Jharkhand	37673	26829	55114	6585
12.	Karnataka	26588	5062	1716	1064
13.	Kerala	8866	5422	5914	1306
14.	Madhya Pradesh	127388	70656	89350	24102
15.	Maharashtra	58618	29887	52289	10564
16.	Manipur	301	68	161	14
17.	Meghalaya	880	435	314	62
18.	Mizoram	3491	1172	2323	323
19.	Nagaland	9161	4647	0	2736
20.	Odisha	14960	3243	13517	2648
21.	Punjab	5455	2188	5199	1040
22.	Rajasthan	9954	1666	6230	0
23.	Sikkim	2535	228	1584	0
24.	Tamil Nadu	108303	62317	9645	27841
25.	Telangana	22154	22469	13152	10068

1	2	3	4	5	6
26.	Tripura	746	216	996	0
27.	Uttar Pradesh	136265	72260	99869	42900
28.	Uttarakhand	8820	2464	12493	446
29.	West Bengal	51241	19272	25092	6725
30.	Andaman and Nicobar Islands	0	0	0	0
31.	Chandigarh	3232	2688	763	1727
32.	Dadra and Nagar Haveli	0	0	0	0
33.	Daman and Diu	0	0	0	0
34.	Delhi	0	0	0	0
35.	Puducherry	0	0	0	0
TOTAL		879767	471846	536635	219318

#### Licenses to street vendors

489. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of street vendors who have been issued license or identification cards under the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 State-wise and year-wise;

(b) the number of vending zones created, and of them, the number that are functional, city-wise and year-wise;

(c) the number of displaced street vendors who have been rehabilitated after the implementation of the act;

(d) the number of street vendors who have been formalized through the town vending committees; and

(e) the number of such vendors covered under the social security scheme?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 provides for notification of the Scheme by the appropriate Government which would, *inter alia*, include the form and manner of issuing identity cards to street vendors. Further, Ministry of Housing